

**2020**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

**No. 1682- RG**

**Dated, Calcutta, 17<sup>th</sup> June, 2020**

Pursuant to the Notification No. 1681-R(JS) dated 17.06.2020, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2020, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of Malik Mazhar Sultan's case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

<b>Sl. No.</b>	<b>NAME OF THE OFFICER</b>	<b>PRESENT PLACE OF POSTING</b>
1.	Smt. Sulagna Dastidar	ADJ, FTC-8, Alipore, South 24-Parganas
2.	Shri Nilanjan Dey	ADJ, FTC-2, Lalbagh, Murshidabad UOT as ADJ, FTC-1, Sadar, Paschim Medinipur
3.	Smt. Rajashree Basu Adhikary	ADJ, FTC-7, Alipore, South 24-Parganas UOT as ADJ, FTC-2, Jalpaiguri
4.	Shri Abhijit De	ADJ, FTC-2, Barrackpore, North 24-Pgs. UOT as ADJ, FTC-3, Krishnanagar, Nadia
5.	Shri Tapas Chandra Das	ADJ, FTC-1, Barrackpore, North 24-Parganas
6.	Mr. Jahangir Kabir	ADJ, FTC-1, Basirhat, North 24-Parganas UOT as ADJ, FTC-2, Purulia
7.	Shri Suresh Biswakarma	ADJ, FTC, Bankura UOT as ADJ, FTC, Serampore, Hooghly
8.	Shri Bibhuti Narayan Singh	ADJ, FTC-3, Berhampore, Murshidabad UOT as ADJ, FTC-1, Basirhat, North 24-Parganas
9.	Shri Alope Kumar Choudhury	ADJ, FTC, Durgapur, Paschim Bardhaman UOT as ADJ, FTC-2, Islampur, Uttar Dinajpur
10.	Shri Anil Kumar Prasad	ADJ, FTC, Haldia, Purba Medinipur UOT as ADJ, FTC-2, Alipurduar, Jalpaiguri
11.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Paschim Medinipur UOT as ADJ, FTC, Dubrajpur, Birbhum
12.	Shri Pijush Kanti Roy	ADJ, FTC-1, Diamond Harbour, South 24-Parganas
13.	Shri Madan Mohan Mishra	ADJ, FTC-3, Barrackpore, North 24-Parganas UOT as ADJ, FTC-1, Jangipur, Murshidabad
14.	Smt. Madhumita Roy-III	ADJ, FTC-2, Kandi, Murshidabad
15.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad UOT as ADJ, FTC-1, Chinsurah, Hooghly
16.	Shri Anjan Kumar Sarkar	ADJ, FTC-1, Berhampore, Murshidabad
17.	Shri Hiranmoy Sanyal	ADJ, FTC-3, Malda
18.	Shri Asis Kumar Mukherjee	ADJ, FTC-4, Diamond Harbour, S. 24-Parganas UOT as ADJ, FTC-1, Malda
19.	Shri Pijush Ghosh	ADJ, FTC-2, Purulia UOT as ADJ, FTC, Siliguri, Darjeeling
20.	Shri Binay Kumar Prasad	ADJ, FTC-2, Raiganj, Uttar Dinajpur UOT as ADJ, FTC-2, Basirhat, North 24-Parganas
21.	Shri Baishnab Sarkar	ADJ, FTC-4, Barasat, North 24-Parganas
22.	Shri Tapas Kumar Roy	ADJ, FTC-3, Howrah
23.	Molla Asgar Ali	ADJ, FTC, Dubrajpur, Birbhum UOT as ADJ, FTC-1, Barasat, North 24-Parganas
24.	Smt. Srimayi Kundu	ADJ, FTC-1, Barasat, North 24-Parganas UOT as ADJ, FTC-2, Lalbagh, Murshidabad
25.	Shri Tapas Kumar Mitra	ADJ, FTC-4, Barrackpore, North 24-Parganas

26.	Shri Indihar Tripathi	ADJ, FTC, Ranaghat, Nadia
27.	Shri Arun Kumar Nandy	ADJ, FTC-5, Barasat, North 24-Parganas
28.	Shri Pinaki Mitra	ADJ, FTC, Katwa, Burdwan
29.	Shri Debapriya Basu	ADJ, FTC-2, Chinsurah, Hooghly
30.	Shri Saugata Roy Chowdhury	ADJ, FTC-2, Jalpaiguri UOT as ADJ, FTC-1, Bichar Bhavan, Kolkata
31.	Shri Abhiram Barman	ADJ, FTC, Chandannagar, Hooghly
32.	Shri Tikendra Narayan Pradhan	ADJ, FTC-1, Krishnanagar, Nadia
33.	Smt. Ali Biswas (Sarkar)	ADJ, FTC-1, Contai, Purba Medinipur
34.	Smt. Melissa Gurung	ADJ, FTC-4, Alipore, South 24-Parganas
35.	Shri Hemanta Sinha	ADJ, FTC-3, Diamond Harbour, South 24-Parganas UOT as ADJ, FTC, Cooch Behar
36.	Shri Arup Kumar Das	ADJ, FTC-3, Basirhat, North 24-Parganas
37.	Shri Ajayendra Nath Bhattacharya	ADJ, FTC-2, Sealdah, South 24-Parganas
38.	Shri Sanjay Ranjan Paul	ADJ, FTC-2, Diamond Harbour, South 24-Pgs.
39.	Smt. Papiya Das	ADJ, FTC-2, Barasat, North 24-Parganas
40.	Shri Asim Kumar Debnath	ADJ, FTC-2, Bongaon, North 24-Parganas
41.	Shri Rajesh Tamang	ADJ, FTC-3, Alipore, South 24-Parganas
42.	Shri Sanjoy Kumar Sharma	ADJ, FTC-1, Lalbagh, Murshidabad
43.	Shri Anuruddha Maity	ADJ, FTC, Rampurhat, Birbhum
44.	Shri Lilamoy Mondal	ADJ, FTC-1, Sealdah, South 24-Parganas UOT as ADJ, FTC-1, Islampur, Uttar Dinajpur
45.	Shri Ananta Kumar Singha Mahapatra	ADJ, FTC-1, Purulia
46.	Shri Arup Roy	ADJ, FTC-2, Islampur, Uttar Dinajpur UOT as ADJ, FTC-3, Barrackpore, North 24-Parganas
47.	Shri Pradip Kumar Gangopadhyay	ADJ, FTC-2, Alipore, South 24-Parganas UOT as ADJ, FTC, Haldia, Purba Medinipur
48.	Smt. Mandakranta Saha	ADJ, FTC-2, Malda
49.	Shri Sarad Kumar Chettri	ADJ, FTC-2, Beerhampore, Murshidabad
50.	Shri Manoj Kumar Prasad	ADJ, FTC-1, Asansol, Paschim Bardhaman
51.	Smt. Ratna Roy (Biswas)	ADJ, FTC, Balurghat, Dakshin Dinajpur

Further information to all eligible candidates will follow in due course.

Each of the above eligible Judicial Officer is directed to send 10 copies of contested judgments, 5 Civil and 5 Criminal cases, in triplicate, delivered by him during year 2019–20 (if not available, the judgements delivered in previous year may be sent) so as to reach the office of the Registrar (Judicial Service), High Court, Appellate Side **by 01.07.2020**, positively.

The office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (except Saturdays) within 11.00 a.m. to 4.00 p.m., over Phone No. (033)-2254-8065/8226, 2243-6080.

**By Order,**

Sd/-  
**Registrar General-cum-  
Secretary, Selection Board,  
High Court, Calcutta**

**Ld. Registrar (Listing) please upload in Court's website**

**2020**  
**High Court, Appellate Side**  
**Calcutta**

**No. 2354-A**

**Dated, Calcutta the 17<sup>th</sup> June, 2020**

**From: Sri Bibhas Ranjan De,**  
**Registrar (Judicial Service),**  
**High Court, Appellate Side,**  
**Calcutta.**

**To: (I) All the District Judges of West Bengal**  
**(II) The Chief Judge, City Sessions Court, Calcutta.**

**Sub: Court's Notification No. 1682-RG dated 17.06.2020 containing name of 51 eligible WBSJ officers coming under the zone of consideration in the process of selection through Normal Promotion, 2020, for appointment to the post of District Judge (Entry Level).**

**Sir/Madam,**

I am directed to refer to the Court's Notification bearing No. 1681-R(JS) dated 17.06.2020, duly published in the Court's website, declaring 17 (seventeen) vacancies for Normal Promotion 2020 in the cadre of District Judge (Entry Level) and furnish herewith the list of (51) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection as stipulated vide Court's Notification No. 1682-RG dated 17.06.2020 and to request you to ask the eligible Judicial Officers under your judgeship to submit 3 sets of judgement, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered preferably in the year 2019 – 2020 (if not available, the judgements delivered during previous year may be submitted) so that the same, having been received and forwarded by your office, reach this Hon'ble Court on or before 01.07.2020, positively.

This may be treated as important and urgent.

The office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-  
**(Bibhas Ranjan De)**  
**Registrar (Judicial Service)**